

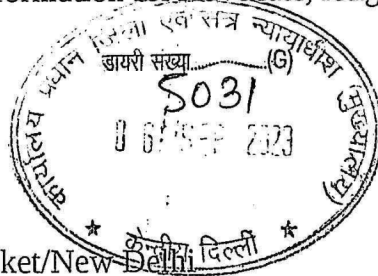
**OFFICE OF CHIEF METROPOLITAN MAGISTRATE**  
**SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI**

**NOTICE**

In view of the direction received from Hon'ble High Court of Delhi vide Letter no. 103-107/SCMS/DHC/2023 dated 01.09.2023, the cases listed before the Special Court (NI Act) on 04.09.2023, 05.09.2023, 06.09.2023, 08.09.2023 (declared as holiday vide Hon'ble High Court of Delhi notification no 82/G-4/Genl-I/DHC dated 01.09.2023 on account of G-20 Summit), 11.09.2023, 12.09.2023, 13.09.2023, 14.09.2023, 15.09.2023 and 16.09.2023 shall be listed before the Undersigned on 16.09.2023, 18.09.2023, 19.09.2023, 20.09.2023, 21.09.2023, 22.09.2023, 23.09.2023, 25.09.2023 and 26.09.2023 respectively for the purpose of further transfer to the regular Courts of Metropolitan Magistrates (MM) (NI Act) for further proceedings. This is subject to any further directions / directives issued by Hon'ble Supreme Court of India in relation to the Special Courts (NI Act).

Ahlmad of the concerned court is directed to display this notice on notice board outside the court.

The Incharge, website committee/ Computer Branch is directed to upload this notice on website for information for Advocate, letigants and general public.



  
(Shivani Chauhan)  
Chief Metropolitan Magistrate  
South East District  
Saket Courts/New Delhi  
Dated 02.09.2023

No. 867 /CMM/SED/Saket/New Delhi  
Copy for information and necessary action to :-

1. The Registrat General, Hon'ble High Court of Delhi, New Delhi  
(Through:- The Ld. District & Session Judge, South-East District, Saket, New Delhi)
2. The Ld. District & Session Judge, South-East District, Saket, New Delhi.
3. The Ld. District & Session Judge, (HQ) Tis Hazari Courts, Delhi.
4. The Ld. ACMM and all Ld. MMs, South-East District, Saket, New Delhi.
5. The Court of Sh. Arul Varma, Ld. ASJ-04, SPEC, Judge (NDPS-SE).
6. The PRO/APRO, Saket, New Delhi.
7. Sh. C. K. Chaturvedi, Ld. Presiding Officer, Special Court, NI Act, SED, Saket Courts, New Delhi
8. The Secratory, Delhi Bar Association, Delhi
9. R & I Branch to upload on LAYEERS and centralized web site committee, Tis Hazari court.
10. Office file.

  
(Shivani Chauhan)  
Chief Metropolitan Magistrate  
South East District  
Saket Courts/New Delhi